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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.93 of 2006.

In Original Application No.454 of 2006.

Allahabad, this the 21st day of July, 2006.

Hon'ble Mr. A.K. Bhatnagar, J.M Hon'ble Mr. P.K. Chatterji, A.M.

Om Prakash Pandey \$/o Late Sri Hari Shankar Pandey R/o C-130/368, Mohalla Shahpur, Near Geeta Vatika, District - Gorakhpur.

.... Applicant.

(By Advocate : Shri Anoop Trivedi)

Versus

R.C. Srivastava, Divisional Commercial Manager-I N.E. Railway, Varanasi.

... Respondents.

(By Advocate : Shri Anil Kumar)

ORDER

By Hon'ble Mr. A.K. Bhatnagar, J.M. :-

Learned counsel for the applicant wants to withdraw this contempt petition. Accordingly, he is allowed to withdraw the same. The contempt petition is dismissed as withdrawn.

Mersh

Member-A

Member-J

RKM/